

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **26.02.2026** (THURSDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 21/2026	Mohan Babu Gera & 6 Ors. Vs Kirlampudi Sugar Mills Ltd & 2 Ors.	Ms. Kothai Muthu Meenal	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 59/2025 For Exemption IA No. 636/2025 <b>(With defects)</b>	Shrikant Gopilal Rathi & 2 Ors. Vs Mukund Ghanshyamdasji Maheshwari (DAGA) & 4 Ors	Mr. CV Shailandhran	
3.	Comp App (AT) (CH) (Ins) No. 60/2026 Delay in refiling IA No. 153/2026 <b>(With Defects)</b>	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	
4.	Comp App (AT) (CH) No. 15/2026 <b>(With Defects)</b>	Patan Ayub Khan & Anr. Vs Southern Bakeries Pvt Ltd & 3 Ors.	Mr. A Asif Basha	
5.	Comp App (AT) (CH) No. 16/2026 <b>(With Defects)</b>	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors <b>WITH</b>	Mr. Rohith R Kamath	
6.	Comp App (AT) (CH) No. 17/2026 <b>(With Defects)</b>	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors.	Mr. Rohith R Kamath	
7.	Comp App (AT) (CH) (Ins) No. 106/2026 For Condone Delay IA No. 322/2026 Delay in refiling IA No. 323 & 324/2026 For Stay IA No. 325/2026 <b>(With Defects)</b>	K. Sreenivasan Vs CA Mahalingam Suresh Kumar, Liquidator, Easun Reyrolle Ltd	Mr. B Sarath Babu	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 08/2026 (For Condone Delay) & IA No. 10/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 04/2026 For Stay IA No. 07/2026 For Exemption IA No. 09/2026	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs K. Usha Rani & 8 Ors.	Anuj Tiwari Law Offices	
9.	IA No.22/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. <b>WITH</b>	Mr. DR Raghunath	Mr. T Ravichandran R1
10.	IA No. 23/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	
11.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd&7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. <b>WITH</b>	Mr. Bhagavath Krishnan	
13.	IA No. 150/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd& 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors <b>WITH</b>	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
14.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr.Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
16.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. <b>WITH</b>	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
17.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
18.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt Ltd Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
19.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
20.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel,Liquidator of Shree Ambika Sugars Ltd & Anr <b>WITH</b>	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
21.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel,Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
22.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4

23.	Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt Ltd Vs Sutanu Sinha, Liquidator of IVRCL Ltd	Mr. Avinash Krishnan Ravi	Ms. Mily Ghoshal
24.	Comp App (AT) (CH) No. 144/2025	Vimalchand AV & 12 Ors Vs Vidya Pracharanam Pvt Ltd & 2 Ors	Mr. Srikant Mohan	Mr. TK Bhaskar R1 R2
25.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 To Dispense with IA no. 1642/2025	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd  <b>WITH</b>	Mr. TS Suresh	Mr. MV Swaroop
26.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 Delay in refiling IA No. 1649/2025 <b>(With defects)</b>	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
27.	Comp App (AT) (CH) (Ins) No. 494/2025	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5
28.	Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025	P Naroatham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	Mr. Raja Shekar Rao Salvaji R1 R2

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No.188/2021 (Comp App (AT) No. 77/2019)	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr.Jerin Asher Sojan R2 Mr.Saji P John R3 R4 R6 Mr. Prasad Vijayakumar R5
30.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
31.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyarayanan

32.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
33.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
34.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
35.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr. T Ravichandran R1
36.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1

**02.00 PM**

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024  <b>Part Heard</b>	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5 Mr. Ravi Rajagopalan R14

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela&4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)